

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II (SPECIAL BENCH)
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01-12-2020 AT 12.30 P.M., THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER : S. RAMANIKILAL PANDIA & 1 ANOTHER
NAME OF THE RESPONDENTS : UNITED PHARMA (INDIA) PVT LTD & 4 OTHERS
UNDER SECTION : SEC 379/378 OF CA, 2013

ORDER

Representing counsels on behalf of both parties are present through video conferencing platform.

Ld Counsel for Respondent states that settlement talks are under way.

List this matter on **22.01.2021** for reporting settlement.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

knp